

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/470/2024, IA (IBC)/1496/2023 in CP(IB) No.384/7/HDB/2020
NAME OF THE COMPANY	Bartronics Global Solutions Ltd
NAME OF THE PETITIONER(S)	Infokall Enterprises Solutions Ltd
NAME OF THE RESPONDENT(S)	Bartronics Global Solutions Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/470/2024

Present: Ld. Counsel Dr. S V Ramakrishna for the Applicant.

Ld. Counsel Mr. Harsh Chowdary for the Respondent No.1.

Ld. Counsel Mr. Naresh Kumar Sangam for the Respondent No.2.

None for the Respondent No.3.

Respondent No.3 served but not present. For filing of Counters by the Respondents No.1&2. **Matter is adjourned to 09.09.2024.**

IA (IBC)/1496/2023

Present: Ld. Counsel Dr. S V Ramakrishna for the Applicant.

Ld. Counsel Mr. G.Bhupesh for the Respondent No.1.

Ld. Counsel Mr. Naresh Kumar Sangam for the Respondent No.2 & 3.

None for the Respondent No.4 & 7.

Ld. Counsel Mr. Amir Bavani for the Respondents No. 5,6,8&9.

None for the Respondent No.10.

Ld. Counsel Mr. Harsh Chowdary for the Respondent No.11.

None for the Respondent No.12.

Counters not filed by the Respondents No.4, 7 & 12. **Matter is adjourned to 09.09.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)